

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.P.BHADLAN

Petition(s) for Special Leave to Appeal (Civil) No(s).8973/2007

UNION OF INDIA

Petitioner(s)

VERSUS

SUKHBIR SINGH & ANR.

Respondent(s)

(With office report)

WITH SLP(C) NO. 5006,5007,5767,5768,5770 of 2008,8974,8975,8976,
8978,8979,8980,8982,8983,8984,8986,9703 of 2007

(With office report)

Date: 30/09/2008 This Petition was called on for hearing today.

For Petitioner(s)

Mr Anil Gaur, Adv.
Mr. D.S. Mahra,Adv.

For Respondent(s)

Mr V.B.Saharya, Adv.
M/S Saharya & Co.,Adv.
Mr. M.A.Chinnasamy, Adv.

UPON hearing counsel the Court made the following
ORDER

Petitioner is granted a weeks' time to file process fee and
spare copies to issue fresh notice to unserved respondents.

List again on 19.11.2008.

(M.P.BHADLAN)
Registrar

hj